

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.
OA No. 1843/93

8'

New Delhi this the 12th day of March, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

1. Harish Chander S/o Sh.Kalu Ram ,8th Bn.

2. Amar Nath S/O Sh.Laxman Das.

3. Bhart Bhushan S/O Sh.Phool Chand

4. Sudesh Kumar S/O Hari Chand

5. Dev Kumar S/O Sh.Ram Nath

6. Rajesh Kumar S/O Sh.Devi Deen

7. Manhor Lal S/O Sh.Kishan Lal

8. Kushal Chand S/O Sh.Madan Lal

9. Rajinder S/O Sh.Kishan Lal

10.Om Prakash S/O Sh.Chunni Lal

11.Ganga Ram S/O Sh.Gjodhan

12.Denesh Kumar S/O Sh.Kishan Lal

(Working as W/man in 6th Bn.DAP, New Delhi)

13.Sohan Lal S/O Hira Lal

14.Narender Kumar S/O Shohan Lal

15.Gyain Chand S/O Hira Lal

16.Shyam Lal S/O Sh.Mool Chand

17.Gian Chand S/O Sh.Kali Charan

18.Shanti Devi W/O Sh.Kishan Lal

19.Kishori Lal S/O Pritam

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DAP New Delhi)

20.Gopi Chand S/O Bhaghi Rath 8th Bn.

21.Om Prakash S/O Sh.Sidhu Ram Ist Bn.

22.Nar Singh S/O Sh.Sopi Ram

23.Kishore Kumar S/O Sh.Arjun Lal Ist Bn

24.Lila Devi D/O Kishan Lal Ist Bn.

25.Lohari Lal S/O Sh.Cheti

25A-Duli Chand S/O Ramji Lal

26.Kishan Lal S/O Sh.Alopi Ram

27.Kamal Kishore S/O Sh.Sohan Lal

28.Ram Swaroop S/O Sh.Asha Ram

29.Phool Chand S/O Sh.Bhagirath

30.Indra Devi D/O Jagan Nath

31.Chaman Lal S/O Sh.Bansi Lal

32.Hari Kishan S/O Sh.Hari Chand

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33. Laxman Das S/0 Sh. Subhdin IIBn
34. Ramal Rebhi S/0 Sh. Kanhiya Lal IIBn
35. Raj Kumar S/0 Sh. Mool Raj
36. Hari Ram S/0 Sh. Ram Charan
37. Ramesh Kumar S/0 Sh. Hand Lal
38. Suresh Kumar S/0 Babu Lal
39. Kamal Kishore S/0 Sh. Chandu Lal
40. Anil Kumar S/0 Sh. Kanhyal Lal
41. Shakuntla Devi S/0 Sh. Kishan Lal
42. Babu Lal S/0 Sh. Shyam Lal
43. Lal Chand S/0 Shri Hira Lal
44. Bhart Singh S/0 Sh. Mangal Ram
45. Rajinder Kumar S/0 Sh. Nathu Ram
46. Kishan Lal S/0 Sh. Babu Lal
47. Vijay Kumar S/0 Shri Sohan Lal

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48. Vinod Kumar S/0 Sh. Kishan Lal
49. Mool Chand S/0 Sh. Ram Charan
50. Nand Kishore S/0 Sh. Madan Lal
51. Rajinder Kumar S/0 Shohan Lal
52. Rajinder Kumar S/0 Sh. Shyam Lal
53. Mahi Pal S/0 Sh. Phool Chand
54. Jagdish Kumar S/0 Sh. Moti Lal
55. Ashok Kumar S/0 Sh. Madan Lal
56. Hukam Chand S/0 Sh. Sohan Lal
57. Ramesh Kumar S/0 Sh. Chandgi Ram
58. Devi Dayal S/0 Sh. Sukh Lal 10th Bn.
59. Surender Kumar S/0 Sh. Bhakshi Lal
60. Chander Sakhar S/0 Sh. Shyam Lal
61. Trilok Nath S/0 Sh. Gopi Chander
62. Devi Dayal S/0 Sh. Sukh Lal
63. Hiri Lal S/0 Shri Dayal
64. Gurdeen Lal S/0 Ram Bhoresh
65. Ashok Kumar S/0 Sh. Har Prashad
67. Om Prakash S/0 Sh. Nand Lal
68. Barjesh Gupta S/0 Sh. Harish Chander Gupta.
69. Kally Ram S/0 Sohan Lal
70. Chhoteln S/0 Hira Lal PTS
71. Satvir S/0 Ram Saran
72. Kishan Singh S/0 Sh. Chiranji Lal
73. Lala Ram S/0 Sh. Kundan Lal
74. Ram Nath S/0 Sh. Hira Lal
75. Shiv Deen S/0 Sh. Ram Bharose
76. Roshan Lal S/0 Banshi Lal
77. Vishav Jeet S/0 Sh. Nohar Singh.

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78. Gulab Singh S/0 Sh. Ramji Lal 7th Bn
79. Roshan Lal S/0 Ram Swroop
80. Ashok Kumar S/0 Sh. Hans Raj
81. Mohan Lal S/0 Sh. Bhagta
82. Om Prakash S/0 Sh. Radhay Shyam
83. Trilok Nath S/0 Sh. Bhagwan Dass
84. Rakesh Kumar S/0 Sh. Hari Lal
85. Jagdish Chander S/0 Sh. Hari Chand
86. Babu Ram S/0 Dadu Ram
87. Devi Lal
88. Rajinder S/0 Janki Prashad
89. Ravinder Kumar S/0 Sh. Bishan Lal
90. Ramesh Kumar S/0 Sh. Kishan Lal
91. Rattan Lal S/0 Sh. Banshi Lal

92. Laxman Das S/O Sh. Ram Charan
93. Murari Lal S/O Sh. Shyam Lal
94. Laxman Das S/O Sh. Mangat Ram
95. Kishan Lal S/O Sh. Gokul Chand
96. Shyam Das S/O Sh. Babu Lal
97. Tara Chand S/O Sh. Bihari Lal
98. Rajinder Kumar S/O Sh. Sidhu Ram
99. Naresh Kumar S/O Sh. Hira Lal
100. Kamal Kishore S/O Sh. Ram Dayal
101. Ashok Kumar S/O Sh. Ganeshi Lal
102. Ved Prakash S/O Sh. Shyam Lal
103. Hari Sankar S/O Sh. Laxman Das

(All are working as W/man in 4th Bn. Class
of DAP New Delhi)

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... Applicants

(By Advocate Sh. V. P. Sharma)

Versus

1. Union of India through the
Secretary, Ministry of Home Affairs,
Govt. of India, New Delhi.
2. The Deputy Secretary,
Ministry of Home Affairs,
Govt. of India, New Delhi.
3. The Delhi Administration through
the Chief Secretary, Old Sectt.,
Delhi.
4. The Commissioner of Police,
Delhi Police, I.P. Estate, New Delhi.

... Respondents

(By Advocate Sh. Anil Singhal proxy counsel
for Shri Anoop Bagai)

O R D E R (ORAL)

(Hon'ble Shri S. R. Adige, Vice Chairman (A)

The applicants who are working as Washerman in the Delhi Police seeking a direction to the respondents to appoint an expert Committee for considering their promotion prospects and also to grant them pay scale, admissible to Head Constables.

2. We have heard applicants counsel Sh. V. P. Sharma and respondents proxy counsel Sh. Anil Singhal.
3. During the course of hearing, however, applicants counsel Shri Sharma has stated at the Bar that the applicants would be satisfied if respondents consider representation to be filed by the applicants, in the light of the judgements of the Hon'ble Supreme Court in Raghunath Prasad vs. The Secretary, Home (Police) Department, Government of Bihar and Others (SLR (1988) (1) 347 and Council of

Scientific and Industrial Research and Another Vs. K.G.S. Bhatt

and another (1989(4) SCC 635.

4. In both these judgements, the Hon'ble Supreme Court have stressed on adequate promotional opportunities being made available to Government employees, in the interest of motivation and morale.

5. We note that the respondents in their reply have stated that the applicants have not exhausted the appropriate remedies available to them before filing the present OA.

6. In the result, this O.A. is disposed of with a direction to the competent authority that in the event, applicants submitted self contained representation to the respondents within four weeks from the date of receipt of a copy of this order, respondents will consider the same in the light of the Rules/instructions and judicial pronouncements on the subject, and pass a detailed, reasoned and speaking order thereon under intimation to applicants within six months from the date of receipt of the representation. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman(A)

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